	2
SI- No. Name & Designation	Date of posting in Delhi
31 Shri D. K. Datta, Director	19 Nov., 1979
32 Shri D. L. Gosain, Joint Director	7 Dec., 1979
33 Shri Anjan Kar, Joint Director.	17 Dec., 1979
34 Shri C. K. Bakhru, Deputy Director	28 April, 1980
35 Shri B. C. Kapur, Director	28 March, 1980
36 Shri G. Raman, Director	2 June, 1980
37 Shri N. Sankar, Director.	3 July, 1980
38 Shri N. S. Vijayaraghavan, Director	10 Nov., 1980
39 Shri Y. S. Arya, Joint Director.	18 Dec., 1980
40 Shri T. M. Majumdar, Joint Director	29 Dec., 1980
Transfer policy of the F. C. I.	

[RAJYA SABHA]

1115. SHRI A. NALLASIVAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

Written answers to

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(a) whether it is a fact that the Food Corporation of India Employees Union Madras has been urging for a discussion with the FCI management on some points arising out of the implementation of the transfer policy in the Southern Zone;

(b) whether their request for a meeting was conceded;

(c) if so, the outcome of the said meeting;

(d) whether the meeting was attended by the representative of the FCI southern zone management;

(e) if not, the reasons thereof; and

(f) whether proper meeting is being arranged to discuss the said transfer policy; if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) Yes, Sir. Food Corporation of India (FCI) has reported that a meeting was convened on 9-11-1990 at FCI Headquarters, Zonal Manager (South) also convened a meeting with representatives of the Union on 8th & 9th February, 1991 at Madras. (c) During discussions, ZM (South) assured representatives of FCI Employees Union, South Zone of redressal of the grievances, particularly the anomalies in transfers that have arisen on account of computerisation.

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(d) Yes, Sir.

(e) Does not arise.

(f) FC has reported that further discussions with the Union will be held as and when necessary.

# Demands of the employees of Avadi Car Shed

1116. SHRI A. NALLASIVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a Memorandum dated the 17th January, 1991, has been received by the Divisional Railway Manager, Southern Railway, Madras from Dakshin Railway Employees' Union Madras regarding the demands of employees of Avadi Car Shed;

(b) if so, what ar etheie grievances; and

(c) the steps taken by the Railway Administration to settle them?

# THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c) The grievances in the memorandum are of general nature demanding, *inter-alia*, increase in staff strength, creation of additional posts in various Sections of Avadi Car Shed, supply of various Store Items, Spare Parts, provision of water supply, toilet facilities etc. All such grievances are looked into by concerned authorities and appropriate action taken wherever necessary.

### Payment of dues of M/s Ring Road Carrier Delhi

1117. SHRI A. NALIASIVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any representation from M/s Ring Road Carrier, Delhi about non-payment of their dues for the jobs they have rendered to the National Seeds Corporation of India Ltd.;

(b) if so, what are the dues; and

(c) what steps the National Seeds Corportaion of India Ltd. has taken to clear the dues?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MIN ISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Yes, Sir.

(b) and (c) According to information made available by the NSC, it has been indicated by the Corporation that M/s. Ring Road Carriers *were* registered as transport agency with the NSC Regional Office at Bangalore for transport of seed to Patna Region. The agreement between the transporter and the NSC had provided for delivery in ten days. Most of the consignment were despatched in February and early March, 1987. Various consignments of maize seed were received by the Regional Office of NSC at Patna after considerable delay. Since the consignment ar-

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rived at the destination site very late, well past the sowing season, the seed, bad deteriorated in quality during the long transit period, the NSC had imposed penalty under the agreement with the transporter, for delays in delivery and consequent losses. According to the corporation no amount is due for payment to the transporter from the, NSC.

#### Memorandum submitted by the IndianRailway Pharmacists' Association,Guwahati

1118. SHRI A. NALLASIVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a memorandum dated the 20th January, 1991 from the Indian Railways Pharmacists' Association, N. F. Railway Zone, Guwahati, has been received in the Ministry;

(b) if so, the details of their demands; and

(c) the details of steps taken by Government to settle the demands?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) A statement indicating the demands is attached.

(c) All such demands are looked into by concerned authorities and appropriate action taken, wherever necessary on merits.

# Statement

Demands of the Indian Railways Pharmacists Association N. F. Railway Zone, Guwahati.

- The initial grade of the pharmacists should be equivalent to other Diploma holder categories i. e. Rs. 1400-2600/-.
- Only three grades are available for the pharmacists. They should be given promotion upto Class I gazetted rank and the same should be in time bound basis.